

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Falroza Hanifsab Ukkali
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 53/2018 (For HBC)		State By Gubbi Police Vs Murthy alias Jayadeva Murthy	APP. T.Rakhi
2	C.C. 227/2018 (NBW to Accused)		State By Gubbi Police Vs Nagaraju	APP. T.Rakhi
3	C.C. 353/2018 (For charge)		State By Gubbi Police Vs Dadapeer	APP. T.Rakhi
4	C.C. 336/2019 (NBW to Accused)		State By Gubbi Police Vs Haridas G	APP. T.Rakhi
5	C.C. 337/2019 (plea)		State By Gubbi Police Vs Kumar H	APP. T.Rakhi
6	C.C. 380/2019 (NBW to Accused)		State By Gubbi Police Vs Thabrej Bega	APP. T.Rakhi
7	C.C. 430/2019 (For charge)		State By Gubbi Police Vs Srinivasa	APP. T.Rakhi
8	C.C. 544/2019 (plea)		State By Gubbi Police Vs Jagadeesha J.K	APP. T.Rakhi
9	C.C. 803/2012 (ARGUMENTS)		Revanna 39years Vs K.V.Rangaswamy 55years	APP.Suneetha N.S
10	C.C. 564/2018 (ARGUMENTS)		State By Gubbi Police Vs Krishnaiah Alias Kenchaian	APP. T.Rakhi
11.00 AM to 02.00PM				
11	C.C. 594/2014 (NBW to Accused)		Gubbi police station Vs Sridhara 30 years	
12	C.C. 522/2017 (For charge)		State By Gubbi Police Vs Praven M.R	APP. T.Rakhi
13	C.C. 632/2017 (For charge)		State By Gubbi Police Vs Waheed Khan	APP. T.Rakhi
14	C.C. 635/2017 (NBW TO CWs)		State By Gubbi Police Vs Mahalingaiah	APP. T.Rakhi

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Fairoza Hanifsab Ukkali
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 340/2018 (Witness summons to C/W)		State By Gubbi Police Vs Rajanna.H.M	APP. T.Rakhi
16	C.C. 533/2018 (Witness summons to C/W)		State By Gubbi Police Vs Maruthi	APP. T.Rakhi
17	C.C. 682/2018 (Witness summons to C/W)		State By Gubbi Police Vs Janardhana Raja Aras alias Janardhana Raja Aras	APP. T.Rakhi
18	C.C. 317/2019 (Witness summons to C/W)		State By Gubbi Police Vs Basavaraja	APP. T.Rakhi
19	C.C. 389/2019 (Witness summons to C/W)		State By Gubbi Police Vs Eraiah	APP. T.Rakhi
20	C.C. 402/2019 (Witness summons to C/W)		State By Gubbi Police Vs Umesha GK	APP. T.Rakhi

Cases listed below are adjourned due to Covid 19

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
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Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
ARGUMENTS				
1	R.A. 33/2018 (ARGUMENTS) IA/1/2018		Rukkamma Vs Gangamma	C G Sathyanarayan
2	O.S. 21/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		Roslin Nalina @ Nalina Vs Dayamani Raju	C.Ravikumar
3	R.A. 3/2018 (ARGUMENTS)		Govindappa Vs Gangayallamma	N Sadashivaiah
4	R.A. 7/2019 (ARGUMENTS)		H.N.Nagaraju Vs Rajanna	S Ranganatha
5	M.A. 1/2020 (ARGUMENTS) IA/1/2020		Nagaraju Vs Jayaramaiah G.H.	Ramesha.S
6	EX 118/2018 (TO HEAR)		Ramachandra Rao Vs Special Land Acquisition Officer	N M Chandrashekaraiah
7	O.S. 151/2019 (Written statement) IA/3/2019 IA/1/2019		T.G.Bharathi Vs Gangamma	H.P.Nataraj
8	R.A. 101/2019 (STEPS)		Hemalath Vs Lenkappa	
9	O.S. 61/2020 (Written statement) IA/1/2020 IA/2/2020		Lakshmmamma Vs Shivakumar	S Kempaiah
10	M.V.C. 671/2020 (Written statement)		Sarojamma Vs Narayanappa	M.S.Chandrashekar
11.00 AM to 02.00PM				
11	L.A.C. 27/2010 (ENQUIRY)		D.N venkataramegowda Vs The spl Land acquisition offilcer	RJN DMB
12	O.S. 133/2019 (SETTLEMENT)		Huchamma Vs Suresh	H L Somasundar
13	M.V.C. 1205/2019 (SETTLEMENT)		Ramesha Vs Purushottam.T.C	Chandrashekar.M.S

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PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	M.V.C. 1213/2019 (SETTLEMENT)		Yogananda Vs Purushottam.T.C	Chandrashekar.M.S
15	M.V.C. 373/2020 (SETTLEMENT)		Fathimabi Vs Sachin A.S.	Rajashekaraiiah H.L.
16	M.V.C. 704/2020 (SETTLEMENT)		D.V.Govindaraju Vs Gangarudraiah	K.C.Nagaraja
17	EX 1/2009 (NOTICE)		Shanthamma, 48 years, Vs K.S.Siddaiah, 66 years,	K G N
18	FDP 5/2018 (APPEARANCE OF PARTY)		Anasuyamma Vs Virupakshaiah	S B Siddalingaiah B
19	O.S. 97/2018 (EVIDENCE)		Sarvamangalamma Vs Mahalingappa	T G Mahesh
PLNTF EVIDENCE				
20	O.S. 93/2019 (EVIDENCE) IA/1/2019		Gangalakshamma Vs Narasimhamurthy	Palakshaiah B C

Cases listed below are adjourned due to Covid 19

PRLSR.CIVIL JUDGE AND JMFC, GUBBI
Sri. Shivaraj
ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 26/2015 (AWAIT ORDERS)		Saroja M Vs Renuka Prasad	Dhananjay N R
2	EX 192/2018 (AWAIT)		B.K.Anantharamu Vs Maqbul Unnisa	H N Devaraja
3	O.S. 112/2018 (SUMMONS)		State Bank of India Vs Basavaiah	H Rajanna
4	M.V.C. 334/2019 (SETTLEMENT)		Sannarangamma Vs C.S.Pushpalatha	M.S.Chandrashekar
5	M.V.C. 469/2019 (SETTLEMENT)		Dhananjaya.K.C. Vs Shivakumar.B.V.	Shivaprasad.S.
6	M.C. 100/2019 (FOR CONCILIATION)		Saroja alias Sahana Vs NIL	K T Prakasha
7	O.S. 32/2020 (SUMMONS)		Lokesh Vs Jayalakshamma	S Basavarajaiah
8	Misc 5/2020 (OBJECTIONS) IA/1/2020		Shivagangamma @ Siddagangamma Vs Gowamma Dead by Lrs	Raghavendra Y
9	R.A. 27/2019 (NOTICE) IA/1/2019 IA/2/2019		seebi Rangamma Vs Channaiah	C G Sathyanarayan
10	O.S. 2/2017 (TO HEAR ON IA) IA/4/2019 IA/3/2019 IA/2/2019		Mehaboob Khan Vs Sardar aliyas Sardar Khan	C G Sathyanarayan
11	O.S. 66/2017 (Written statement) IA/3/2019 IA/1/2019 IA/2/2019		Venkataswamaiah Vs Siddaiah	S R Ramakrishnaiah
12	L.A.C. 50/2017 (AMENDMENT)		H.K Lakshmana Vs Special Land Acquisition Officer	Nandeesh C
13	EX 261/2018 (STEPS)		Lakshamma Vs Shivanna	R Vishwanath
14	O.S. 160/2019 (STEPS)		M.R.Lakshmiddevamma Vs Kumaraiah	Vedamurthachar.G

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	M.V.C. 1513/2019 (STEPS)		Manjunath H K Vs Chandra	Chandrashekar M S
16	O.S. 6/2020 (S S TO DEFENDANTS)		Yekanthaiah aliya Yekanthagowda Vs Lakkamma	K M Srinivas
17	EX 40/2020 (STEPS)		G.N.Anand Vs The General Manager, K.S.R.T.C.	N.C.GangadharShastri
18	EX 41/2020 (STEPS)		G.N.Anand Vs The General Manager, K.S.R.T.C.	N.C.Gangadhar Shastri
19	O.S. 84/2020 (Written statement) IA/1/2020		K S Kusuma Vs K S Gurumurthy	Jagadeesh T N
20	O.S. 94/2020 (S S TO DEFENDANTS)		Siddaramaiah Vs Lalithamma	T G Shadalshari
11.00 AM to 02.00PM				
21	R.A. 62/2019 (NOTICE) IA/1/2019 IA/3/2020 IA/2/2019		Allappa dead by LRS Vs H.B.Maribasavaiah	Hanumantharaj
22	R.A. 4/2020 (NOTICE) IA/1/2020		Nagaraju Vs Venkataakshamma	H N Devaraja
23	O.S. 54/2020 (NOTICE) IA/1/2020		P T Maillikarjunaiah Vs Siddaramakka	A M Ramaiah
24	M.C. 50/2020 (NOTICE)		S.Basavaraju Vs M.Shashikala	T.N Gururaj
25	EX 76/2020 (NOTICE)		Ranganna Vs Special Land Acquisition Officer	Nandeesh C
26	EX 78/2020 (NOTICE)		Ganganna Vs Special Land Acquisition Officer	Nandeesh C
27	EX 79/2020 (NOTICE)		Mariguddaiah Vs Special Land Acquisition Officer	Nandeesh C
28	M.V.C. 238/2020 (APPEARANCE OF PARTY)		Byatappa Vs Mukram Pasha	Nagaraja K C

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
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ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 16/2017 (EVIDENCE) IA/1/2017 IA/8/2019		H.G Nagaraju Vs Gangamma	C G Sathyanarayan
30	O.S. 186/2019 (EVIDENCE) IA/1/2019		Shivamallaiiah Vs Thimmavva	C.N.Hanumantharaju
FURTHER EVIDENCE FOR PLNTF				
31	O.S. 18/2019 (EVIDENCE) IA/3/2019 IA/1/2019 IA/2/2019		Sakamma Vs Sangameshaiah	B Jayaramaiah
PLNTF EVIDENCE				
32	O.S. 70/2020 (EVIDENCE)		M S Rudresh Vs M N Shivalingappa	B V Rajeev
33	O.S. 80/2020 (EVIDENCE) IA/1/2020		Krishnamurthy Vs Thimme Gowda	Shanthagowda
34	R.A. 6/2016 (ARGUMENTS) IA/3/2018 IA/2/2019 IA/1/2016		Lakshnamamma Vs Abdul Manaff	Chintamani Ramasharma Balasubrahmanyam
35	M.V.C. 871/2018 (ARGUMENTS)		Nagaraju K.B. Vs Chikkanna V.	B.S.Madhusudhan
36	R.A. 39/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Iqbal Ahamed Vs Nissar Ahmed	
37	R.A. 40/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Faridabi Vs Nissar Ahmed	S R Ramakrishnaiah
38	R.A. 72/2019 (ARGUMENTS) IA/1/2019		Mamma Vs Panchayath Development Officer	K G Narayana
39	M.C. 64/2018 (EVIDENCE)		G Satheesh Vs B S Ropashree	Chintamani Ramasharma Balasubrahmanyam
40	M.C. 48/2019 (EVIDENCE)		Rekha.K.M Vs Chafuvaraj.B.R.	Chintamani Ramasharma Balasubrahmanyam

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Smt Radha S
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 285/2020 (SUMMONS)		Fayaz Ahamed Vs Muzeebkha	D Gangegowda
2	O.S. 173/2014 (Objection)		Neelambika Vs Narasimhaiah	S.Ranganath
3	O.S. 131/2016 (Objection) IA/1/2016		Sundramma Vs Gavi Mutt, Bettadahalli, Chelur hobli, Gubbi Tq, Tumakuru District, by its President	M.B.K.
4	O.S. 77/2020 (Objection) IA/1/2020		Shivagangamma Vs Devaraju	K G Narayana
5	FDP 7/2008 (HEARING)		Shivanna Vs Krishnaiah	C.G.Sathyannarayana P.K.
6	O.S. 239/2011 (STEPS) IA/1/2011 IA/2/2011		G.C.PRABHUSWAMY Vs RAJENDRA	K.S.SHIVAKUMAR
7	O.S. 123/2014 (STEPS) IA/1/2014		K.Siddalinaiah Vs Siddanarasaiiah	C.G.S.
8	FDP 22/2015 (ORDER ON IA) IA/3/2017 IA/1/2016		G.T.Satyanarayana Vs Krishnappa	K.M.Sreenivas
9	O.S. 243/2016 (HEAR ON IA) IA/1/2016		Bhagavan Krishna Vs Mudalagirishetty	B R Prabhakarmurthy
10	O.S. 263/2019 (HEAR ON IA)		H.S.Narasimhamurthy Vs Range Forest Officer	C K Ravindra
LOK ADALATH				
11	O.S. 205/2014 (A.D.R.) IA/1/2014		Umadevi Vs C.K.Sushelamma	S.Basavarajaiiah
PLNTF EVIDENCE				
12	O.S. 43/2020 (EVIDENCE)		G.N.Shivakumar Vs G.N.Chikkahanumantharayee	D Gangegowda
13	EX 1/2011 (ARGUMENTS)		G.NATARAJU Vs JAYANNA	H.J.PARAMESWARAPPA

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 298/2010 (Awaiting Report)		N.G. GNAGAMMA Vs BASAVARAJU	K. RAJKUMAR
11.00 AM to 02.00PM				
15	O.S. 351/2020 (SUMMONS) IA/1/2020		Gayithri Bai Vs Gangu Bai	M P Mohana
16	O.S. 55/2015 (EVIDENCE) IA/1/2015		S.K.Vijaykumar Vs C.Nagalakshmi	Ksheerakumaraswamy
17	O.S. 29/2016 (EVIDENCE) IA/1/2016		Polan Raju Vs Mudlagiriyappa	M.L.Santhosh
CROSS EXAMINATION OF DW				
18	O.S. 55/2016 (EVIDENCE) IA/1/2016		T.R.Nandeeshaiah Vs Shankaraiah	S.Ranganath
FURTHER EVIDENCE FOR DEFND				
19	O.S. 320/2013 (EVIDENCE) IA/1/2013		Ranganna Vs Govindaiah @ Govidappa	Dakshinamurthy
20	O.S. 150/2010 (JUDGEMENT) IA/1/2010 IA/3/2010 IA/2/2010		C.K.YOGISH Vs KARIYANNA	BORAPPA.
21	O.S. 257/2016 (Further Chief of PW.1)		Kempaiah Vs M.K.Nanjappa alias M.K.Nanjaiah	Thimmaiah M
22	O.S. 355/2016 (Further Chief of PW.1) IA/1/2016		Radhamma Vs B.L.Nagarajaiah	C G Sathyanarayan
23	O.S. 321/2017 (Further Chief of PW.1)		G.H. Chikkappaji Vs G.P. Adhiraj	K M Srinivas
24	Misc 12/2018 (Further Chief of PW.1) IA/1/2018		Rukkamma Vs K. Ganga Raju	M R Raviraj

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	P.C.R. 110/2019 (SWORN STATEMENT)		Shantha Vs Chithaiah	K M Srinivas
2	P.C.R. 11/2020 (SWORN STATEMENT)		Gangadharaiah Vs M. Prabhu	S Kempaiah
3	P.C.R. 12/2020 (SWORN STATEMENT)		Trinesh Kumar B.L. Vs Umesh	Harisha KC
4	P.C.R. 20/2020 (SWORN STATEMENT)		B.T. Rangaswami Vs Praveen	H L Rajashékaraiah
5	P.C.R. 74/2020 (SWORN STATEMENT)		T.P. Lingadevaru Vs Shobha Creative Apperals By its Proprietor Shobha J.R.	Prameela M R
6	C.C. 249/2013 (ARGUMENTS)		Chelsur Police Station Vs Kumar	APP- R Viswanatha
7	CrI.Misc. 260/2019 (Petitioner evidence)		T.K.Ramachandrappa Vs Thahasildar, Gubbi	Lokesh.P.
8	CrI.Misc. 261/2019 (Petitioner evidence)		T.K.Ramachandrappa Vs Thahasildar	P.Lokesh
9	CrI.Misc. 262/2019 (Petitioner evidence)		T.K.Ramachandrappa Vs Thahasildar, Gubbi	P.Lokesh

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	O.S. 106/2014 (SUMMONS) IA/1/2014		Gangamamma Vs Chandraiah	R.Omkarappa
2	O.S. 96/2017 (SUMMONS) IA/1/2017		Parvathamma Vs Kadaraiah	C G Sathyanarayan
3	O.S. 210/2020 (SUMMONS)		S. Basheer Ahmed Vs Zareen Taj	G. Sajjad Ahmed
4	O.S. 286/2020 (SUMMONS)		Ramesh G.R Vs G.K.Rangaswamy	K M Srinivas
5	O.S. 336/2020 (SUMMONS)		Kamamma Vs Chief Secretary	Dakshinamurthy M
AMENDMENT				
6	O.S. 104/2014 (SUMMONS) IA/1/2014		Basavarajaiah M.K. Vs Mamatha	H.M.A.
7	O.S. 92/2019 (SUMMONS)		T.A.Mala Vs G.S.Mohamed Ghouse	K M Srinivas
SS TO DEFT. BY RPAD				
8	O.S. 282/2020 (SUMMONS) IA/1/2020		V.Geetha Vs R.Narasimhamurthy	H L Somasundar
WRITTEN STATEMENT				
9	O.S. 214/2020 (SUMMONS) IA/1/2020		K.B. Shubha Vs Pushpa	T.S.Sathisha
10	O.S. 372/2018 (NOTICE) IA/1/2018		Narasimhaiah Vs Narasimhamurthy	Nandeesh B V
11	O.S. 270/2020 (NOTICE) IA/1/2020 IA/3/2020 IA/2/2020		Manjamma Vs B. Ashok Kumar	Chandrashekaraiah A S
12	O.S. 342/2015 (HEAR ON IA)		Ramesh Vs Puttarajaiah	C.R.Balasubrahmanyam
13	FDP 16/2019 (STEPS)		Venkatalakshamma Vs Venkataiah	H N Devaraja

CROSS EXAMINATION OF DW

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 16/2015 (EVIDENCE) IA/1/2015		K.A.Thimmegowda Vs Doddamma	Anil Chinival
15	O.S. 300/2015 (EVIDENCE) IA/1/2015 IA/2/2015		Gangamma Vs Lakshmiddevamma	K.T.Prakash
CROSS EXAMINATION OF PW				
16	O.S. 102/2014 (EVIDENCE)		Nadikeregowda Vs Kempegowda	K.M.S.
17	O.S. 436/2014 (EVIDENCE)		ObalaRangamma Vs Lakkamma	S.Ranganath
18	O.S. 306/2015 (EVIDENCE) IA/1/2015		Shivamma Vs Chikkobalaiah	Ksheerkumarswamy
DEFN EVIDENCE				
19	O.S. 120/2010 (EVIDENCE)		P.C.Ganganna Vs Chandrappa	C.G.S
20	O.S. 2/2014 (EVIDENCE) IA/1/2014		M.C.Channabasavegowda Vs Viswanatha	K.Rajkumar
21	O.S. 68/2018 (ARGUMENTS)		Jayaram Vs Gangadharaiah	C G Sathyanarayan
22	O.S. 31/2011 (Further Chief of DW.1) IA/1/2011		CHANDRAPPA Vs P.C.GANGANNA	K. SHASHIKUMAR RAJ URS K. SHASHIKUMAR RAJ URS
23	O.S. 92/2016 (Further Chief of PW.1) IA/1/2016		Mallaiah Vs Ganganna @ Gangaiah	D.G.
1	C.C. 556/2015 (FOR NBW)		The P.S.I. of C.S.Pura P.S. Vs Sankaregowda	
2	C.C. 456/2019 (FRAMING OF CHARGE OR PLEA)		excise department Vs Sanjeevaiah	APP Muniraja M

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